

Date 25/6/87.

Neither the applicant
nor his Adv. is present as
they were not intimated about
today's date. Mr. S.K. Hatle,
Chief Law Assistant from
C.P.O's office, Central Rly.
Bombay appears for the
Respondents.

Since the matter is
ready for hearing and the
original suit is of the year
1978, place the same before
the Tribunal for final hearing
on 15/7/87.

Notice issued to the
applicant on dtd. 29-6-87.

to file 20/6.

Notice dt. 29-6-87 served on
the Applicant. *al*
87

Issue notice of this
date to the applicant and
his Advocate.

Final
25/6/87

Order Copies dt.
20.7.87 are served on
the Applicant & R. Nos
on 22.7.87 and R. No. 2
on 23.7.87.

At
3/8

The at writ is called
out before me at recess
and also after recess.
The applicant absent -
Mr. V. G. Raje instructed by
Mr. Adhyapak A. D. O
is present.

The application is
dismissed as the
applicant is absent
no order as to costs.

B. K. Singh
15/7/1987